

OFFICE OF THE DISTRICT JUDGE
DAKSHIN DINAJPUR AT BALURGHAT
ENGLISH DEPARTMENT

No. 97

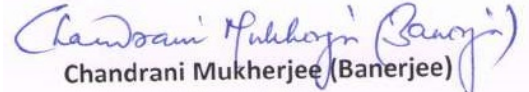
Dated, Balurghat, the 13th July 2020

ORDER

Since a number of lawyers practising at Balurghat Court, one sentry policeman deputed at District Judge's Court, Balurghat and two law clerks of Gangarampur subdivisional court, Buniadpur have of late been detected positive for Coronavirus disease (COVID-19) and many court staff have come in direct contact with these lawyers, policeman and law clerks, indicating a grave and alarming situation in both subdivisions in this district judiciary; considering the nature of spread of this highly contagious disease and the matter of safety of all concerned, **the judicial and administrative work of this district judiciary shall remain suspended for a further phase of 06 (six) days, i.e., till 19.07.2020 (Sunday).**

This order is passed in continuation of this office earlier Order No. 96 dated 09.07.2020.

A copy of this order be communicated to the Hon'ble High Court at Calcutta through email. Considering the prevailing exceptional circumstances arising out of COVID-19 pandemic this order be circulated among all concerned via electronic mode of communication. In the emergent situation the order be also uploaded in the official website of the district judiciary for information to the Ld. Lawyers, Staff and litigant public at large by the System Officer immediately.



Chandrani Mukherjee (Banerjee)
District Judge,
Dakshin Dinajpur at Balurghat

Memo. No. 690 (44)/G

Dated, Balurghat, the 13th July, 2020

Copy forwarded for information and taking necessary action to:

- 01-00) The Superintendent of Police, Dakshin Dinajpur
- 02-00) The CMOH, Dakshin Dinajpur
- 03-08) The Addl. Dist. & Sess. Judge, 1st /2nd /3rd / F.T./ Spl. Court, Balurghat/ Buniadpur
- 09-10) The C.J.M / A.C.J.M, Balurghat / Buniadpur
- 11-00) The Civil Judge (Sr. Division), Balurghat
- 12-14) The Judicial Magistrate / 2nd Court, Balurghat / Buniadpur
- 15-16) The Civil Judge (Jr. Division), Balurghat / Buniadpur
- 17-21) The Judge-in-Charge of Nezarath/Accounts/CD / F & S/ D.R.R, Balurghat
- 22-25) The Judge-in-Charge of Nezarath/Accounts/CD / F & S Buniadpur
- 26-00) The Secretary, District Legal Services Authority, Dakshin Dinajpur at Balurghat
- 27-00) The Principal Magistrate, JJB, Balurghat, Dakshin Dinajpur
- 28-00) The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat
- 29-00) The Secretary, Gangarampur Sub-Divisional Advocates' Bar Association, Buniadpur
- 30-31) The Secretary, Law Clerk Association, Balurghat/ Buniadpur, Dakshin Dinajpur
- 32-39) The G.P./P. P./P.P.-in-Ch./A.P.P., Balurghat/ Buniadpur, Dakshin Dinajpur
- 40-00) The Secretary, Moktiar Bar Association, Balurghat
- 41-42) The Court Inspector / GRO, Balurghat Court, Balurghat
- 43-00) District Judge's Vernacular Section, Dakshin Dinajpur at Balurghat
- 44-00) The System Officer, District Judge's Computer Section, Dakshin Dinajpur at Balurghat


District Judge
Dakshin Dinajpur at Balurghat